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Wholesale Price Index

7523. SHRI A. K. ROY: SHRI NIHAL SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) consumer price index and wholesale price index on the base 1970-71=100 for the last six months, month-wise break-up;
- (b) whether there is sud den increase; and
- (c) if so, reasons thereof and steps taken thereon?

THE MINISTER OF FINANCE(SHRI PRANAB MUKHERJEE): (a) to (c) The required information on the movement of consumer Price Index and Wholesale Price Index (Base 1970-71=100) is given below:

Month		Consumer Price Index (Base shifted to 1970— 71=100)	Wholesale Price Index (Base 1970 —71=100)
September	1982	264	290-9
October	1982	265	289.7
November	1982	267	289.3
December	1982	268	287.4
January	1983	267	288·1 (P)
February	1983	270	291·8 (P)

There was no sudden increase in prices.

Income Tax Raids In Bhaynagar and Ahmedabad

7524 SHRIK, LAKKAPPA: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 196 on 20th June, 1980 about Income-Tax raids in Bhavnagar and Ahmedabad and state:

(a) whether investigations in the matter have since been completed;

- (b) particulars of the parties from whom unaccounted assets had been seized during the raids/searches conducted and the quantum of such assets seized from each party;
 - (c) the result of investigations; and
 - (d) action taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) No. Sir.

- (b) The details of prima facie unaccounted assets seized from various parties are as under :-
 - (I) M/s Hasmukh Lal & Co. and partners:
 - (i) Cash: Rs. 48,000.
 - (ii) Silver bars weighing 67 kgs. approximately.
 - (iii) Primary gold: 112 gms.
 - (II) M/s Raman Lal P. Shah: Cash: Rs. 32,000.
 - (III) M/s Ami Petro Chemical Industries :

Cash: Rs. 30,000.

(c) and (d) The seized documents are under scrutiny for taking appropriate action under various Directs Taxes Acts.

News-Item Captioned "Rs. 40 Lakhs Valuables Seized in a Raids"

7525. SHRI K. LAKKAPPA: SHRI GULSHER AHMAD:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been invited to a news-item